[5th December, 2000] RAJYA SABHA

Sl. No Location & schemes	Target Year
7. Kallakurchi —LPT	2000-2001
8. Palani—LPT	2000-2001
9. Pollachi — LPT	2000-2001
10. Trichy—LPT(DD-2)	2000-2001
11. Coimbatore—LPT(DD-2)	2000-2001

Installation of CAS in Homes by Cable Operators

1517.SHRI R.P. GOENKA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a proposal that the cable operators should compulsorily install the conditional Access System (CAS) in homes of the consumers to view the pay channels;

(b) if so, the details of the modalities as worked out;

(c) whether it would be economically viable for the cable operators and to the consumers; and

(d) how far the CAS will help the content regulation?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): (a) A proposal had been made by some cable operators/associations suggesting the mandatory installation of Conditional Access System (CAS) in consumer homes for viewing cable channels.

(b) to (d) the proposal is being examined.

Response of DTH service providers to New Policy

1518.SHRI R.P. GOENKA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is likely to be the response of DTH service provides to the new policy approved by the Cabinet considering the restrictive clauses in regard to foreign investment;

(b) how will the new policy affect the cable operators; and

(c) will the DTH service result in monopoly by a few which would affect consumer interest?

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